

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 47(ND)/2008
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.08.2016

NAME OF THE COMPANY: **Sh. Lalit Agarwal**
Vs.
M/s. Shree Bihari Forging Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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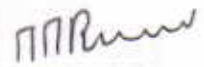
1.	SAMEER KUMAR ADV.	PETITIONER		Sameer Kumar
2.	Lalit Agarwal		PETITIONER	

Order

On the oral request made by the Ld. Counsel for the petitioner in CP 47(ND)/2016, the Registrar of Companies, NCT of Delhi & Haryana, 4th Floor, IFCI Tower, 61, Nehru Place, New Delhi-110019 is impleaded as party to the proceedings as Respondent. Let notice of the application along with the order dated 19.7.2016 be sent to all the respondents including added respondents, within four weeks.

Despite various opportunities granted, the respondents have not been appearing. It is made clear that if on the adjourned date no one appears for the respondents, then the matter shall be heard in their absence.

List on 20.9.2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

12th August, 2016
(P K Srid)